Amount in INR

Think & Learn Private Limited
Date of commencement of CIRP: 16 July 2024
List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors) as on 13 November, 2026

S.No.	Name of Creditor	Details of Claims Received		Details of Claims Admitted					Amount of Contingent Claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Guarantee	Whether Related Party?	% of Voting Share in CoC				
1	Glas Trust Company LLC	27-Jul-24	1,14,32,98,87,753	1,14,32,98,87,753	Unsecured	-	-	99.25%		-	-	-
2	Aditya Birla Capital Limited	30-Jul-24	47,12,00,000	47,12,00,000	Unsecured	-	-	0.41%	-	-	-	-
3	InCred Financial Services Lim ited	31-Jul-24	20,34,52,440	20,34,52,440	Unsecured	-	-	0.18%	-	-	-	-
4	ICICI Bank Limited	31-Jul-24	-	-	Unsecured	-	-	-	-	-	-	-
5	Anglo Asia Limited	19-Aug-24	8,10,00,00,000	-	Unsecured	-	-	-	-	-	8,10,00,00,000	-
6	Aakash Educational Services Limited	31-Jul-24	14,04,40,00,000	-	Unsecured	-	Yes	-	-	-	14,04,40,00,000	-
7	MC Global Edtech Investments Holding LP	12-Nov-24	26,04,01,648	-	-	-	-	-	-	-	26,04,01,648	-
8	A&Q Metric SPC-Fir Tree Opportunistic II SP	10-Oct-24	3,93,66,65,370	-	-	-	-	-	-	-	3,93,66,65,370	-
9	IIFL Finance Limited	17-Sep-25	19,31,74,363	19,31,74,363	Unsecured	-	-	0.17%	-	-	-	-
10	M/s SMFG India Credit Company Limited	20-Jan-26	2,47,70,993	-	-	-	-	-	-	-	-	2,47,70,993
11	Byjus K3 Education Private Limited	19-Jun-26	20,39,86,50,750	-	Unsecured	-	Yes	-	-	-	-	20,39,86,50,750
	Total		1,61,96,22,03,317	1,15,19,77,14,556		-	-	100%	-	-	26,34,10,67,018	20,42,34,21,743

Note:

1. The claims admitted are based upon verification of proof of claims and information available with the Resolution Professional. The RP has received no co-operation from the SBoD with respect to the information and documents related to Corporate Debtor, for which the RP has filed an non co-operation application u/s 19(2) of the Insolvency and Bankruptcy Code 2016 with the Hon'ble NCLT, Bengaluru Bench
2. Claims admitted are subject to revision/ substantiation/ modification on the basis of any additional information/ evidence/ clarification/ revised claim being received
3. We had sought for clarifications for claims submitted by Anglo Asia Limited and Aakash Educational Services Limited. However, in the absence of any further information/response received, the claim stands rejected
4. USD rate as on 16 July 2024 - INR 83.5781
5. The Coporate Debtor has provided guarantee in case of claim submitted by Glas Trust Company LLC, Aditya Birla Capital Limited, Incred Financial Services Limited and IIFL Finance Limited for loans availed by its subsidiary and/or TLPL customers.